

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1302

TO BE ANSWERED ON WEDNESDAY, 25th JULY, 2018

MoU REGARDING ELECTORAL MANAGEMENT

1302. SHRI GANESH SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government signed the Memorandum of Understanding (MoU) with Suriname on cooperation in the field of electoral management and administration;
- (b) if so, the details thereof along with the achievement and amount spent on it as on date;
- (c) the details of the exchange of knowledge and experience in the field of organizational and technical development of electoral process; and
- (d) the details of bilateral cooperation and technical assistance extended in electoral management and administration till date?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a): The Government has approved the proposal for signing of Memorandum of Understanding (MoU) between the Election Commission of India (ECI) and the Government of Suriname but the MoU has not been signed yet.

(b): Does not arise.

(c) and (d): The Commission has informed that so far no exchange of knowledge and experience between ECI and Government of Suriname has taken place on bilateral basis.
